



A5-21804/2017

Kochi : 682 031
Dated : 23.12.2017**NOTIFICATION**

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Acting Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely :

Amendment (C.S. No.50)

"In the said Rules

- I. In Rule 4, under Sub Division 1 of Division I, after the category 7 Additional Director of Kerala Judicial Academy and before the category 8 Registrar(Administration), the following shall be inserted-

"7A. Registrar (Judicial)".

- II. In Rule 4, under Sub Division 2 of Division I, the existing entry against category No.1 shall be deleted.

- III. In Annexure I, under Sub Division 1 of Division I, after the category 7 and before the category 8, the following shall be inserted in columns (1) to (5):-

(1)	(2)	(3)	(4)	(5)
1	7A	Registrar (Judicial)	Promotion from among Joint Registrar and if no suitable hand is available for promotion, by deputation or by direct recruitment	1. Law Degree or Judicial Test(Higher) 2. In the case of a person recruited direct, he should be a practising advocate and should have so practised for a period of not less than 7 years.

- IV. In Annexure I, the existing entries against category 1 under Sub Division 2 of Division 1 shall be deleted."

The above notification shall come into force with immediate effect .

(By Order)

K.Babu
Registrar (Subordinate Judiciary)
Registrar General -in charge

To

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L)
The Accountant General (A&E) Kerala, Thiruvananthapuram
The Superintendent of Government Press, Thiruvananthapuram
(He is requested to publish the same in the Gazette and forward 100 copies to this office)

(p.t.o.)

The Director of Kerala Judicial Academy, Athani
The Additional Director of Kerala Judicial Academy, Athani
The Registrar (Judicial), High Court
The Joint Registrars, High Court
The Deputy Director of Kerala Judicial Academy, Athani
The Assistant Director of Kerala Judicial Academy, Athani
The Deputy Registrars, High Court
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to Judges, High Court
The Confidential Assistants to the Registrars, High Court.
The Confidential Assistant to the Additional Registrar (General Administration),
High Court

All Sections, High Court.
The Kerala Judicial Academy, Athani
The G(Accounts-I, II & III) Sections and G-II(SPARK), High Court
The Administrative Records Section, High Court
A1, A2, A3, A4 and A6 Seats, High Court
The Notice Board, High Court (2 copies)
The File/Stock File.

Copy Submitted to:

The Honourable Judges